

(A)

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No.2222/2002

this the day of 22nd of August, 2002

Hon'ble Mr. Kuldip Singh, Member(J)

Devendra Kumar Chauhan,
C/o Shri H.R. Dogra,
WZ-235, B/1-A
Indrapuri,
New Delhi-110012.
(By Advocate: Shri Amit Singh)

...Applicant

Versus

1. Indian Council of Agricultural
Research Through
Director General
Indian Council of Agricultural
Research, Krishi Bhawan,
New Delhi.
2. Project Director
Project,
Krishi Anusandhan Bhawan II
Pusa Campus,
New Delhi.
3. Director
National Bureau of Plant,
Genetic Resources,
Pusa Campus,
New Delhi.
4. Scientist Incharge (GHU)
National Agricultural Technology
Project, NBPGR,
Pusa Campus,
New Delhi
(By Advocate: None)

... Respondents

ORDER (ORAL)

The applicant in this DA who was appointed temporary Research Associate in National Facility for Plant Tissue Culture for Repository, a project under the Respondent Council on 1.10.97 and was transferred from T.C. and A.C. Unit. But after that transfer, respondents decided that the expenditure incurred towards the salary of the applicant would be charged upon the National Agricultural Technology Project and not from the former project for which his services were engaged earlier. On 1.4.2002, the applicant's services were terminated. Applicant made a representation on 15.6.2002 and again reminder on 5.7.2002, but the same has also not been decided.

2. In view of the above, I find that this O.A. can be




(2)

(3)

disposed of at the admission stage itself with the direction to the respondents to decide the representation of the applicant within a period of two months from the date of receipt of a copy of this order. I am informed that the salary of the applicant for the month of January and February, 2001 has not been paid. The representation with regard to the non-payment of salary for the months of January and February, 2001 be also decided.

3. O.A. stands disposed of with the above direction.


(Kuldip Singh)
Member (A)

/kd/